to Questions

मंस्था स्थापित करने के लिये भूमि सवा अन्य महायता देने का निरुचय किया है ; ये हों, तो इस प्रयोजन के लिये क्या-क्या महायता दी जायेगी ; स्रोर

(ख) उस संस्था का प्रोग्र.म दया डोगा ?

†[Land for Ahimsa Research Institute

*586. SHRI 'NAWAB SINGH CHAU-HAN: Will the Minister of Education 'be pleased to state:

(a) whether Government have decided to allot land or give other assistance for the setting up of the Ahimsa Research Institute; if so, what are the details of the assistance that will be provided for the purpose; and

(b) what will be the programme of that Institute?]

शिक्षा मंत्री (डा० के० एल० श्रीमाली): (क) जी. नहीं । इस संस्था ने सरकार से सिर्फ भीम देने के लिये प्रार्थना की है। संस्था को सलाह दी गई है कि वह अपना प्रार्थनापा नियत फार्म में दिल्ली प्रशासन द्वारा भेजे।

(ख) यह एक गैर-सरकारी मंस्था है ग्रौर ग्रामी बन रही है।

†[THE MINISTER OF EDUCATION '(DR. K. L. SHRIMALI): (a) No, SIr. "The Institute has applied to Government only for allotment of land. It has been advised to forward its application through Delhi Administration in the prescribed form.

(b) It is a private institution and is still in a formative stage.]

श्री नवार्बसिंह चौहान : क्या मा० • मंत्री जी को भी इस इस्टीट्य्शन में बुलाया गया था ग्रोर ग्रगर बुलाया गया था तो कग उन्होंने सालम किया कि इसके लक्ष्य क्या

†[] English translation.

रुंग्रोर किस तरीके मे इसको मदद दी जा सकनी है ?

डा० के० एल० श्रीमाली: जव वह कांफरेंस हुई थीं तब निमंत्रण तो ग्राया था लेकिन से वहां नही गया । उनी कांफरेंस में एक प्रस्ताव पास हुया था । उसमें यह निश्चय किएा गया था कि इस नरह की सम्था बनाई जाय । इस बारे में से ग्राभी ज्यादा नहीं कह सकता हूं क्योंकि ग्राभी इसकी पूरी क्रारेवा बनी नहीं ।

SHRI DEOKINANDAN NARAYAN: May I know the names of the officers of this institution?

DR. K. L. SHRIMALI: I think the application has been sent to us by Seth Gov. ' Das. He is the provisional Chairman of the Visa Ahimsa Sammelan.

DR. R. B. GOUR: Will this institute manufacture non-violent bullets for the Home Ministry?

MR. CHAIRMAN: Next question.

By-election from Mahasu Parliamentary Constituency

*587. SHRI ANAND CHAND: Will the Minister of LAW be pleased to state whether any steps are being taken by the Election Commission to expedite by-election to the Lok Sabha from the Mahasu Parliamentary Constituency in Himachal Pradesh?

THE DEPUTY MINISTER OF LAW (SHRI R. M. HAJARNAVIS): Yes, Sir. I may, however, state that, taking into consideration the climate conditions in Himachal Pradesh, the Election Commission has decided that it will not be possible to hold the byeelection in question earlier than April or May 1959.

SHRI ANAND CHAND: Is it a fact that one of the reasons for delaying

3318

member from this constituency to get his disqualification removed by the **Election Commission?**

SHRI A. K. SEN: No, Sir.

SHRI ANAND CHAND: In view of the fact that all the parliamentary constituencies in the Union Territory of Himachal Pradesh are snow-bound, a fact which has been acknowledged in the second report of the Election Commission, may I know what steps the hon. Minister proposes to take to see that the general elections in this Territory are held along with the rest of the country?

MR. CHAIRMAN: That is a suggestion for action.

SHRI A. K. SEN: It is a suggestion for action. It is really the Chief Election Commissioner who shall take steps and not ourselves.

REDUCTION IN THE PLAN GRANT OF THE UNIVERSITY GRANTS COMMISSION

*588. SHRI AMOLAKH CHAND: Will the Minister of EDUCATION be pleased to state whether the grant. sanctioned to the University Grants Commission for the Second Five Year Plan has been reduced by Rs. 10 crores? If so,---

(a) what are the reasons for such reduction; and

(b) whether the University Grants Commission has agreed to this reduction?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): A statement is laid on the Table of the Rajya Sabha.

STATEMENT

While the Government have not nade any reduction in the sanctioned mount of the grant to the University Frants Commission, the original Plan Illocation of Rs. 27 crores included in he Second Five Year Plan for Grants-in-aid to University Grants

this by-election is to enable the ex- Commission" was reduced to Rs. 18.63 crores owing to a short-fall in the estimated financial resources available for the Plan period. At their meeting held on the 8th and 9th July 1958, the University Grants Commission desired that a sum of Rs. 19 crores should be made available to it during the Second Plan period. Efforts are being made to find the additional funds.

> SHRI AMOLAKH CHAND: May I know, Sir, whether similar reductions have been made in the various other heads of the Education Ministry in view of the shortage of estimated financial resources?

DR. K. L. SHRIMALI: Yes. Sir.

SHRI AMOLAKH CHAND: To what extent?

DR. K. L. SHRIMALI: I do not have the figures with me. If the hon. Member will give me notice, I would be glad to supply the information.

SHRI AMOLAKH CHAND: May I know what steps have been taken up till now to find the additional funds, as stated in the last line of the statement?

DR. K. L. SHRIMALI: I had written to the Finance Minister that the Finance Ministry might make additional funds available and he has written to me to say that though he cannot give a firm commitment at this stage, he would consider the whole request very sympathetically. And we are trying everything that is possible to see that the minimum asked for by the University Grants Commission is made available to them and I am hoping that I shall succeed in that. That is all I can say.

SHRI AMOLAKH CHAND: May L know, Sir, whether the reduction made by the Planning Commission was due to the fact that the amounts granted to some of the Universities lapsed and could not be utilised within the financial year? And if so, what. is the amount lapsed?